

आकांक्षा व्यास
AAKANKSHA VYAS
महानगर न्यायाधीश (पूर्व)-05
Metropolitan Magistrate (East)-05
कोर्ट नं. 03, 2nd फ्लोर
Court No. 03, 2nd Floor
कडकडदूबा पोस्ट, दिल्ली-32
Karkardooma Courts, Delhi 12

FIR No. 41/20
PS Krishna Nagar
State vs. Praveer Prakash
U/s 279/337 IPC

04.11.2020

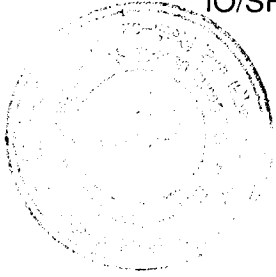
Ld. PO is on leave today.


Fresh application for release of vehicle on superdari, received through email.

Present : Ld. APP for the State is present through VC.

None for applicant.

IO/SHO PS concerned to file reply on 06.11.2020.



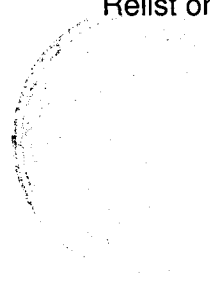

(Tushar Gupta)
Ld. 2nd Link MM, (East) KKD Court
कोर्ट नं. 03, दिल्ली/04.11.2020
Court No. 03, KKD Courts, Delhi


महानगरपालिका
काठमाडौं
सुनरी-१
सुनरी-१
सुनरी-१
सुनरी-१
सुनरी-१
सुनरी-१

FIR NO. 411/2020
State vs. Sunny Pawar
PS Shakarpur
U/s 302 IPC

04.11.2020
Ld. PO is on leave today

Present : Ld. APP for the State is present through VC.
Sh. Gaurav Kochhar, Id. Counsel for the applicant.
Relist on 06.11.2020.




Metropolitan Magistrate
(Tushar Gupta)
Ld. 2nd Link MM (East) KKD Court
Court No. 03, KKD Courts, Delhi.
Delhi/04.11.2020

आरक्षणा जात
AAKASHA VVS
महानगर पोलिस ठाणे (पु.)-05
Metropolitan Police (P.)-05
कोर्ट नं. 08, 2^{रा} मंजूर
Court No. 08, 2nd Floor
कडकडरूवा कोर्ट, दिल्ली-22
Karkardooma Courts

FIR No. 436/2020
PS Krishna Nagar
U/s 380/457/411/34 IPC
State vs. Sohan Pal @ Sonu @ Rehatal

04.11.2020

Ld. PO is on leave today.

Fresh application of Jamatalashi on behalf of accused, received through email.

Present : Ld. APP for the State is present through VC.

None for applicant.

IO/SHO PS concerned to file reply on 06.11.2020.

(Tushar Gupta)
Ld. 2nd Link MM, (East) KKD Court
Delhi/04.11.2020

आशा कशा वयास
AASHANKSHA VYAS
महानगर पालिका दिल्ली (पूर्वी)-05
Magistrate, Meerut (East)-05
कोर्ट नं. 03, कर्कडूमा कोर्ट, दिल्ली
Court No. 03, 3rd Floor,
Karkardooma Courts, Delhi-32

FIR No. 04/20

PS PIA

State vs. Aas Mohd. & Ors.

U/s 379/356 IPC

04.11.2020

Ld. PO is on leave today.

Fresh application for calling the report from SHO PS Patparganj,
received through email.

Present : Ld. APP for the State is present through VC.

None for applicant.

IO/SHO PS concerned to file reply on 05.11.2020.

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(Tushar Gupta)

Ld. 2nd Link MM, (East) KKD Court

Delhi/04.11.2020 कोर्ट, दिल्ली

Court No. 03, KKD Courts, Delhi



कलकत्ता कोर्ट, दिल्ली-32
Kalkatdama Courts, Delhi

FIR NO. 291/20
State vs. Gurvinder
PS Krishna Nagar
U/s 379/34 IPC

04.11.2020
Ld. PO is on leave today

Present : Ld. APP for the State is present through VC.
None for applicant.
Relist on 05.11.2020.

(Tushar Gupta)
Ld. 2nd Link MM, (East) KKD Court
Delhi/04.11.2020
Court No. 03, KKD Courts, Delhi



अदालत नं. 03
ASHANKSHA VIJAS
महानगर मजिस्ट्रेट (पूर्व)-05
Metropolitan Magistrate (East)-05
कोर्ट नं. 03, द्वितीय तल
Court No. 03, 2nd Floor
कडकडडूमा कोर्ट, दिल्ली-32
Karkardooma Courts, Delhi-32

FIR NO. 471/20
PS Krishna Nagar
U/s 379 IPC

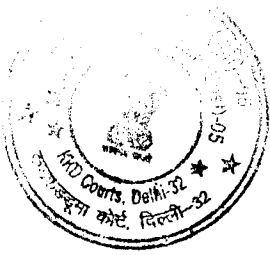
04.11.2020
Ld. PO is on leave today

Present : Ld. APP for the State is present through VC.

None for applicant.

Relist on 05.11.2020.

(Signature)
Metropolitan Magistrate
(Jushar Gupta)
कोर्ट नं. 03, द्वितीय तल, कडकडडूमा कोर्ट, दिल्ली-32
Ld. 2nd Link MM, East, KKD Court
Delhi/04.11.2020
Karkardooma Courts, Delhi



श्री. निखिल गुप्ता
SHRI NIKHIL GUPTA V/S S
श्री. निखिल गुप्ता (परी)-05
Metropolitan Magistrate (East)-05
कोर्ट नं. 03, द्वितीय तल
Court No. 03, 2nd Floor
कडकडडूमा कोर्ट, दिल्ली-32
Karkardooma Courts, Delhi-32

FIR NO. 312/20
State vs. Nikhil Gupta
PS Shakarpur
U/s 392/34 IPC

04.11.2020
Ld. PO is on leave today

Present : Ld. APP for the State is present through VC.

None for applicant.

Relist on 05.11.2020.

— 52 —
Metropolitan Magistrate (Tushar Gupta)
Ld. 2nd Link MM (East) KKD Court
कोर्ट नं. 03, द्वितीय तल, दिल्ली
Court No. 03, KKD Courts, Delhi
04.11.2020



शुभिका व्यास
SHUBHKA VYAS
महानगर मजिस्ट्रेट (पूर्व)-05
Metropolitan Magistrate (East)-05
कोर्ट नं. 03, द्वितीय तल
Court No. 03, 2nd Floor
कडकडडुमा कोर्ट, दिल्ली-22
Karkardooma Courts, Delhi-22

FIR NO. 335/2020
PS Shakarpur
U/s 33 Delhi Excise Act
State vs. Mohd. Maqsood

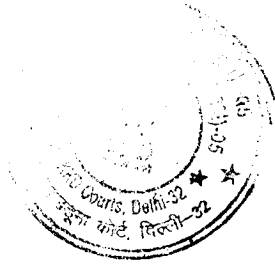
04.11.2020
Ld. PO is on leave today

Present : Ld. APP for the State is present through VC.

Sh. Sushil Bhati, Id. Counsel for the applicant through VC.

Relist on 05.11.2020.

SJ -
(Tushar Gupta)
Ld. 2nd Link MM, (East) KKD Court
Delhi 04.11.2020
कोर्ट, दिल्ली
Court No. 03, KKD Courts, Delhi



Metropolitan Magistrate
कोर्ट नं. 03, कडकडूमा कोर्ट, दिल्ली
Court No. 03, KKD Courts, Delhi
Court No. 03, 2nd Floor
कडकडूमा कोर्ट, दिल्ली-12
Karkardooma Courts, Delhi

FIR NO.021936/2020
PS Shakarpur
U/s 379 IPC
State vs. Unknown

04.11.2020
Ld. PO is on leave today

Present : Ld. APP for the State is present through VC.
Sh. Prakash Chand, Id. Counsel for the applicant through
VC.

Relist on 05.11.2020.

(Tushar Gupta)
Ld. 2nd Link MM, (East) KKD Court
Delhi/04.11.2020
कोर्ट नं. 03, कडकडूमा कोर्ट, दिल्ली
Court No. 03, KKD Courts, Delhi



श्री. कर्कडूमा वीरू
श्री. कर्कडूमा वीरू
Metropolitan Magistrate (East)-03
कोर्ट नं. 03, 2nd फ्लोर
कडकडूमा कोर्ट, दिल्ली-32
Karkaduma Courts, Delhi-32

State vs. Gurmeet Singh @ Vicky & Anr.

**FIR No. 123/09
PS Krishna Nagar
U/s 365/368/ 34 IPC**

04.11.2020

Ld. PO is on leave today.

Present : Ld. APP for the State is present through VC.

Sh. Dhananjay Kumar, Id. Counsel for the applicant through

VC.

Relist on 05.11.2020.

SJ

(Tushar Gupta) SJ
Ld. 2nd Link MM, (East) KKD Court
Delhi/04.11.2020 Courts, Delhi

